CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No.104/MP/2022

Subject	: Petition under Section 79 of the Electricity Act, 2003 seeking extension of timelines of Connectivity and LTA for its Solar Power Project at Nokh Solar Park.
Petitioner	: Rajasthan Solar Park Development Co. Ltd. (RSDCL)
Respondents	: Central Transmission Utility of India Limited (CTUIL) and Ors.
Date of Hearing	20.5.2025
Coram	: Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	 Shri Ranji Thomas, Sr. Advocate, RSDCL Shri Aditya Singh, Advocate, RSDCL Shri Rajeev Singh, RSDCL Ms. Suparna Srivastava, Advocate, CTUIL Ms. Arshiya, Advocate, CTUIL Ms. Sunidhi Singh, Advocate, CTUIL Ms. Prerna Priyadarshini, Advocate, NTPC Shri Atharva Gaur, Advocate, NTPC Shri Aayushman Aggarwal, Advocate, NTPC Shri Syed Faraz Alam, Advocate, NTPC Shri Ashwin Ramanathan, Advocate, RSEKPL Shri Swapnil Verma, CTUIL Shri Ranjeet Rajput, CTUIL Shri Hari Babu, CTUIL

Record of Proceedings

At the outset, the learned senior counsel for the Petitioner submitted that the Respondent, NTPC, has filed its reply only on the day before yesterday, and the Petitioner may be permitted its rejoinder thereof.

2. Considering the request of the learned senior counsel for the Petitioner, the Commission permitted the Petitioner to file its rejoinder to the Respondent, NTPC's reply, within three weeks.

3. The Petition will be listed for hearing on **25.7.2025.**

By order of the Commission Sd/-(T.D. Pant) Joint Chief (Law)